

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2112  
ANSWERED ON:18.12.2013  
NEW LEGISLATION FOR POST OFFICES  
Ganpatrao Shri Jadhav Prataprao;Sinh Dr. Sanjay

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the set of legislation, generating the Department of Posts is timeworn which has been impeding the pace of modernisation of the post offices;
- (b) if so, the reaction of the Government thereto along with the details of the legislation governing the functioning of the Department of Posts and the time since it has been in force;
- (c) the details of provision of the laws amended during the last three years;
- (d) whether the Government proposes to review the Post Office Act and bring new legislation in its place; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SMT.) KILLI KRUPARAN)

- (a) No, Sir.
- (b) Does not arise in view of (a) above.
- (c) Nil.
- (d) Yes Sir.
- (e) A proposal to replace the existing Indian Post Office Act, 1898, is under examination.